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IN THE HIGH COURT OF DELHI AT NEW DELHI
CONT.CAS(C) 147/2018 & CM APPL. 8585/2018, CM APPL.
43017/2018, CM APPL. 18085/2019, CM APPL. 18150/2019,
CM APPL. 40260/2019, CM APPL. 42907/2019, CM APPL.
1452/2020, CM APPL. 2487/2020, CM APPL. 3435/2020, CM
APPL. 30617/2020, CM APPL. 44565/2022
JK JUTE MILL MAZDOOR EKTA UNION

..... Petitioner

Through: Mr. Malvika Trivedi, Sr. Adv. with
Mr. Ashok Kumar Jain, Mr. Ankit Kohli, Mr.
Avneesh Garg, Advs.

versus

M/S JK JUTE MILLS COMPANY LTD & ORS

..... Respondent

Through: Mr. CS Chauhan, Adv. for R-1-3
Ms. Sadapuran Mukherjee, Adv. for R-5-6

CORAM:

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

16.08.2023

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1. The matter requires extensive hearing.
2. Re-notify on 22.09.2023.

JASMEET SINGH, J

AUGUST 16, 2023 / (MS)

[Click here to check corrigendum, if any](#)